

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 2066 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the 8<sup>th</sup> April, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021/132 Dated 03.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 05.04.2021 along with permission to leave the head quarter from the morning of 05.04.2021 till the evening of 06.04.2021, has been granted.

Yours faithfully,

sdt.

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/2067 /A, dated 8-4-2021**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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